

product at recognised Testing Centres both at home and abroad when needed.

- (v) Where Government is the major buyer, promoting with the concerned user Government Departments the purchase of the products manufactured by NRDC licensees.
- (vi) Popularisation of the technologies/products in NRDC's portfolio through Trade Exhibitions.
- (vii) Arranging TV interviews on important products such as Fly Ash Bricks and Rice Husk Particle Board.
- (viii) Offering concessional rates of advertisements for product advertisements in NRDC publications.

(c) The Corporation has secured the assignment of 46 new technologies from various R&D institutions during the year 1991-92.

Investment by Japanese Companies

5665. SHRIMATI BASAVA RAJESWARI: Will the PRIME MINISTER be pleased to state:

(a) the details of the Japanese Companies which have agreed to invest in India after the announcement of new industrial policy;

(b) the fields in which these companies are likely to set up their projects;

(c) the location of such projects, State-wise; and

(d) the time by which these companies

are likely to set up their projects?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). After the announcement of the new industrial Policy in July, 1991, Government, as well as Reserve Bank of India, have approved about 20 proposals till the end of February, 1992 envisaging direct foreign investment by Japanese companies of about Rs. 135.45 crores. The details of approved proposals of foreign collaboration, including the proposal envisaging direct investment by foreign companies in the form of equity in Indian companies viz. name of foreign collaborators, item of manufacture and nature of collaboration are being published on monthly basis by the Indian Investment Centre, New Delhi, as a supplement to its monthly Newsletter. Copies of these publications are sent regularly to the Parliament Library.

(c) Approvals for foreign collaboration generally do not indicate location of the projects to be set up under the collaboration and, accordingly, details of foreign collaboration approvals specific to a location are not centrally maintained.

(d) The gestation period of an industrial project will vary not only from industry to industry but also from project to project. Clearance of foreign investment proposals is also an on-going process. No time schedule can, therefore, be indicated in this regard.

Effect of Implementation of revamped Public Distribution System

5666. SHRI P.C. THOMAS: Will the PRIME MINISTER be pleased to state:

(a) the effect of implementation of the revamped public Distribution System in 1700 blocks in the country;

(b) the details of the blocks selected for the above programme State-wise; and

(c) the details of the plans to develop these blocks and to help the people in those areas?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (c). The Central Government has, in consultation with the State Governments and UT Administrations, identified about 1700 in the country, which are covered by various areas specific programmes (such as Drought Prone Area Programme (DPAP), Desert Development Programme (DDP), Integrated Tribal Development Programme (ITDP) and certain Designated Hill Areas (DHA) for implementation of the revamped Public Distribution System (PDS). The State Govern-

ments and UT Administrations have proposed to open about 11,000 fair prices shops (FPS); issue additional ration cards to people not covered so far; initiate steps for doorstep delivery of PDS commodities to the FDSs; constitute Vigilance Committees of consumers etc. at the FPS level; create additional storage facilities in the identified areas; weed out bogus cards/units include additional Commodities namely, tea, iodised salt, pluses and soaps for distribution through PDS outlets. State Governments UT Administrations supported the proposals. The Central and the State Governments are monitoring the progress of implementation of revamped PDS. The strengthening and streamlining of the PDS is a continual process and constant efforts are made in this direction.

(b) A statement showing the number of identified blocks in States/UTs is annexed.

STATEMENT

Statewise Number of identified Blocks

<i>Sl. No.</i>	<i>State/U.T.</i>	<i>Number of Blocks</i>
1	2	3
1.	Andhra Pradesh	120
2.	Arunchal Pradesh	48
3.	Assam	69
4.	Bihar	156
5.	Goa	-
6.	Gujarat	84
7.	Haryana	44

<i>Sl. No.</i>	<i>State/U.T.</i>	<i>Number of Blocks</i>
1	2	3
8.	Himachal Pradesh	7
9.	Jammu & Kashmir	28
10.	Karnataka	94
11.	Kerala	21
12.	Madhya Pradesh	201
13.	Maharashtra	114
14.	Manipur	22
15.	Meghalaya	30
16.	Mizoram	20
17.	Nagaland	28
18.	Orissa	143
19.	Punjab	-
20.	Rajasthan	122
21.	Sikkim	4
22.	Tamilnadu	56
23.	Tripura	18
24.	Uttar Pradesh	145
25.	West Bengal	128
26.	A & N Island	2
27.	Chandigarh	-
28.	D & N Haveli	1

<i>Sl. No.</i>	<i>State/U.T.</i>	<i>Number of Blocks</i>
1	2	3
29.	Daman & Diu	1
30.	Delhi	-
31.	Lakshadweep	5
32.	Pondicherry	-

The number of Blocks in Uttar Pradesh is reported as 145 by state Government. Andhra Pradesh has confirmed that erst-while block equivalent of mandals identified as 120 only. In Sikkim, Districts have been taken as Block equivalent.

Investment by Multinational Companies

5667. SHRI RABI RAY: Will the PRIME MINISTER be pleased to state the details of the leading multinational companies whose investment proposals have been cleared by the Government during the last three months?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): The details of approved foreign collaboration proposals viz., name of the Indian company, name of the foreign collaborator, name of the country, the nature of collaboration and item of manufacture are being published by the Indian Investment centre, New Delhi, as a supplements to its monthly Newsletter. Copies of these publications are sent to the Parliament Library regularly.

Export by BHEL to Cyprus

5668. SHRI RABI RAY: Will the PRIME MINISTER be pleased to state:

(a) whether the Bharat Heavy Electricals Limited has sent the first consignment of major components for Dhakelia (Phase III expansion) Thermal Power Station in Cyprus); and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) and (b). Yes, Sir. BHEL has to supply, erect and commission two Turbine generator units of 60 MW rating for Dhakalia 'B' Power Station in Cyprus. The first consignment of about 40 tonnes of embedded parts was shipped in August, 1991. On 8th March, 1992 second shipment (first major consignment) comprising of major components/sub-assemblies like condenser, deaerators, heaters, boiler feed pumps, piping, motors etc. has been made.

Increment for Sterilisation

5669. SHRI JAGMEET SINGH BRAR: Will the PRIME MINISTER be pleased to state:

(a) whether the benefit of one increment for undergoing sterilisation is available to Central Government employees in the event of joining from one organisation to another